

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138 & 139 of 2012

Dated : 23rd September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions on **27.09.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs